

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/2005/1146/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Malaya Deb,
Presiding Officer/ Member,
M.A.C.T, Nalbari

Dated Guwahati, the 9th February, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT/N/48 dtd. 08.02.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 10.02.2023 along with station leave permission, with the official vehicle, at own cost, from the evening of 09.02.2023 till the morning of 11.02.2023**, has been granted. The District & Sessions Judge, Nalbari and in his absence the in-charge District & Sessions Judge, Nalbari would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-65/2005/1147-1149/A dated , 09-02-2023

Copy to

1. The District & Sessions Judge, Nalbari.
2. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)